GOVERNMENT OF INDIA MINISTRY OF AYUSH

RAJYA SABHA UNSTARRED QUESTION NO. 968 TO BE ANSWERED ON 07th DECEMBER, 2021

CSS SCHEMES IN PUDUCHERRY

968. SHRI S. SELVAGANABATHY:

Will the Minister of **AYUSH** be pleased to state:

(a) the schemes that are being implemented in Puducherry under Centrally Sponsored Scheme and Central Sector Scheme;

(b) the quantum of funds allocated under each scheme to Puducherry; and

(c) the number of Ayurveda, Siddha and Unani licences that have been issued for the manufacture of herbal juices and drinks in Puducherry, if so, the list of licencees thereof?

ANSWER THE MINISTER OF AYUSH

(SHRI SARBANANDA SONOWAL)

(a) Ministry of AYUSH is implementing the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) through State/UT Governments including Puducherry for promotion and development of AYUSH systems and providing the financial assistance to them as per the proposal received for different activities of NAM in their State Annual Action Plans (SAAPs).

Further, Ministry of AYUSH is implementing following Central Sector Schemes throughout the Country including Puducherry :

- (i) Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plants through National Medicinal Plants Board (NMPB).
- (ii) Champion Service Sector Scheme :Ministry of AYUSH has developed a Central Sector Scheme namely Champion Services Sector Scheme for Medical Value Travel. The Scheme has following three components namely – (i) Establishment of World Class, State of the Art Super Specialty Hospitals/ Day Care Centers, recognized under Indian Medicine

Central Council (IMCC) Act, 1970 (now NCISM Act,2020) or Homoeopathic Central Council (HCC) Act, 1973 (now NCH Act,2020), (ii) Skill Development in AYUSH Sector and (iii) Establishment of AYUSH Grid.

- (iii) AYURSWASTHAYA Yojana : Providing funds directly to individual organizations in different part of the country.
- (iv) AYURGYAN : Providing funds directly to individual organizations in different part of the country.
- (v) Information, Education and Communication :The Scheme is for Promotion of Information Education and Communication (IEC) in AYUSH to create awareness regarding AYUSH Systems of Medicine. This aims to reach out to all sections of population including Puducherry. This scheme provides for organizing National/State Arogya Fairs, Yoga Fests/Utsavs, Ayurveda Parvs and participating in seminars, exhibitions, workshops, conferences etc. The Ministry also undertakes Multi Media IEC Campaigns for creating awareness about AYUSH Systems.
- (b) The quantum of funds allocated to Puducherry under the schemes are as follows :
 - (i) Centrally Sponsored Scheme namely National AYUSH Mission :An amount of Rs. 1469.741 lakhs have been released to Puducherry since 2014-15 to till date.
 - (ii) The funds allocated to Puducherry for the last three years through Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plants is as under :

Year	2018-19	2019-20	2020-21	2021-22
Rs. in Lakh	56.98		5.00	

(c) As per Drugs and Cosmetics Act, 1940 and rules, 1945 the State licensing authorities are empowered to issue licenses for Manufacture for Sale of Ayurveda, Siddha, Unani and Homoeopathy Drugs. Such data of number of licenses issued for the manufacture of herbal juices and drinks is not maintained in this Ministry.